Declaration of Assets and Liabilities

Vone	2021
I Edi.	

Dependant-2

Name

Dependant-3

Etc. Name

I, DEEPAK KUMAR , son/daughter/wife of RAMASHRAY PRASAD

aged: 32 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIA service and presently working as SECURITY GUARD

Dependant-1

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

Description

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse

No. Name(S) Name

Self

(i)	Cash	5,000/-	25,00/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	45,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	,,	1/	. ,,	,,
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	3,191/- Helf-xeady	,,,	,,	,,	"
(v)	Motor Vehicles (details of make, etc.)	NIL	,,	,,	/1	,,
(vi)	Jewellery (give details of weight and value)	10 Ym	Gold 60 ym Silver 300 ym	"	"	"
(vii)	Other assets, such as values of claims / interests	NIL	NIL	,,	,,	,,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NI.L
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	,,,	1)	11	' '	•
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	,,
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	,,	"	,,	,,	.,,
(v)	Others (such as Interest in property)	.,,	"	21.	11	1)

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	,,	"
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	77	,,
	(b) dues to departments dealing with supply of water	17	"
	(c) dues to departments dealing with supply of electricity	,,))

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	,,	, , , , , , , , , , , , , , , , , , ,
	(f) Other dues, if any	"	11:
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	"	",
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	.,,	"
	(iii) Sales Tax [Only in case of proprietary business]	"	,,·
	(iv) Property Tax	· ***	7)

GPF/CPF/PRAN N	o. :-	110044647927
Gender	i:	M. (M/F)
Date of Birth		1 5 0 2 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre .	; 	(Full Name e.g. B.A.SBihar Administrative Service,
Home District		B.S.S Bihar Secretariat Service etc.) PATNA

Signature Deepak kuman.

Name of Employee: DEEPAK KUMAR

Designation: SECURITY GUARD

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATNA

Date: 05/02/2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.